Name of the Corporate Debtor Tarun Realtors Priv	ate Date of commencement of CIRP	20-07-2023	List of creditors as on:	01-07-2025
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List of Secured Finanncial Creditors (other than financial creditors belonging to any class of creditors)

LIST 01 3600	rea l'inalment creators (other than marcial creators belon	ging to any class of creditor.	3)											Amount in INR
		Details of Claim received		Details of claims admitted										
S. No	Name of Creditor	Date of receipt	Amount Claimed	Amt of Claim Admitted*	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC	Amount of Contingent Claims	Amount of any mutual dues that may be set off		Amount of Claims under verification	Remarks, if any
1	Assets Care and Reconstruction Enterprise Limited **	08-08-2023	2,37,54,27,214	2,37,54,27,214	Loan	Yes	No	No	49.6%	-	-	-	-	Refer Note 5 & 3 below
2	Asset Reconstruction Company (India) Limited	07-08-2023	1,01,65,15,282	1,01,65,15,282	Loan	Yes	No	No	21.2%	-	-		-	Refer Note 3 below
3	The Karur Vysya Bank Limited	08-08-2023	1,39,98,83,241	1,39,98,83,241	Loan	Yes	No	No	29.2%	-	-		-	Refer Note 3 below
			4,79,18,25,737	4,79,18,25,737					100.0%	-	-	-	-	
Notes:														

1. Amounts admitted have been mentioned above basis available information and may be updated/ revised as per additional information received.

2. Refer tab 2(d) for security manyons.
3. Amount rounded off to the nearest. Ruppe
4. a. Standard Chartered Bank assigned its loan along with all rights title and interest to Assets Care and Reconstruction Enterprise Limited vide assignment agreement dated 3th April 2024. Thereafter, Phoenix ARC Private Limited (Trustee of Phoenix Trust FY 24-25) assigned its loan to Assets Care and Reconstruction Enterprise Limited vide assignment agreement dated 28th September 2021
4. South Indian Bank assigned its loan along with all rights title and interest to Assets Care and Reconstruction Enterprise Limited vide assignment agreement dated 28th September 2021